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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/16	TP 41/17	Hearing	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad,Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	Hari Prasad .ms.	Petitioner / operational creditors	<i>[Signature]</i> M.S.
②	Rishika Sharath.		<i>[Signature]</i>
③	Navarimhan Sampath.		<i>[Signature]</i>
	Ph: 49331800		

ORDER

Counsel for Petitioner is present. He undertake to ^{visit} take demand notice to the Corporate Debtor in compliance of the objections raised by the Registry. List it on 20/10/2017.

[Signature]
Member (T)

[Signature]
Member (J)